

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5098
ANSWERED ON:24.04.2015
DRUG TESTING FACILITIES
Patle Smt. Kamla Devi

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the existing Drug Testing Laboratories are adequate to deal with the menace of spurious, sub-standard and expired drugs in the country, if so, the details thereof and if not, the reasons therefor;
- (b) the number of Drug Testing Laboratories along with their capacity for testing drug samples in the country, State/ UT-wise;
- (c) whether the Central Drugs Standard Control Organisation (CDSCO) is understaffed and lack modern facilities to carry out the regulatory works assigned to them, if so, the details thereof and the reasons therefor; and
- (d) the corrective measures taken/ proposed to be taken by the Government to upgrade the drug testing facilities and set up new ones and also strengthen CDSCO?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): Keeping in view size of the Indian pharmaceutical industry, the existing facilities for testing drugs in the country need augmentation. The testing facilities are being constantly strengthened to expedite testing of drug samples in the country.
- (b): The details of Central and State Government drug testing laboratories along with their capacity is annexed (Annexure A & B respectively).
- (c): The existing strength of the Central Drugs Standard Control Organisation (CDSCO) also needs to be augmented to shoulder the increasing responsibilities for regulating the quality of drugs in the country. The number of sanctioned posts in the CDSCO has been increased from 111 in April, 2008 to 474 in February, 2015.
- (d): The drug testing laboratories under the CDSCO are being provided with newer and sophisticated equipment and these are being constantly strengthened to expedite testing of drug samples in the country.